

managing these industrial houses of normalcy will prevail and whether the Government is keeping an eye on such activities by big houses?

have been received in the Department of Company Affairs in recent months.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) : (a) to (c). In the news item appearing in the Economic Times, New Delhi dated 10th March, 1979, reference has been made to the splitting up of the industrial houses of Jaipurias, Mafatlal and Rohitt. In the context of the MRTP Act, information about any splitting up of a large industrial house is likely to come to the notice of the Department of Company Affairs only when an application is made by an undertaking which has already registered under section 26 of the MRTP Act as one to which section 20(a) of the Act is applicable, for cancellation of its registration on the grounds of a split up of the concerned house and consequent inapplicability of the provisions of Section 20(a) of the undertaking. No such indication is seen in the applications for cancellation which

स्वतंत्रता सेनानियों को पेंशन

6773. श्री लालजी भाई : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :-

(क) देश में गत तीन वर्षों में राज्यवार, कितने कितने स्वतंत्रता सेनानियों को पेंशन मंजूर की गई ; और

(ख) चालू वर्ष में कितने व्यक्तियों को पेंशन देने का विचार है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) अपेक्षित सूचना का विवरण संलग्न है ।

(ख) यह सूचना देना संभव नहीं है क्योंकि चालू वर्ष के दौरान झगली स्वीकृतियां आदेशकों द्वारा स्वीकार्य दस्तावेजों साध्य प्रस्तुत करने पर प्राधारित होती जिन के मामलों को अभी अंतिम रूप नहीं दिया गया है तथा/अथवा जिन के मामलों में राज्य सरकारों की विशिष्ट सिफारिशें प्राप्त नहीं हुई हैं ।

विवरण

निम्नलिखित तीन वर्षों अर्थात् 1976-77, 1977-78 तथा 1978-79 के दौरान उन व्यक्तियों की संख्या जिनको पेंशन मंजूर की गई है, का विवरण (राज्यवार) ।

राज्य	1976-77	1977-78	1978-79
अन्धमान और निकौबार	—	—	—
आन्ध्र प्रदेश	38	1007	723
अरुणाचल प्रदेश	—	—	—
असम	8	11	35
बिहार	49	129	670
चंडीगढ़	—	—	2
दिल्ली	1	3	20
गोवा	1	28	30
गुजरात	1	18	184
हरियाणा	—	12	7

राज्य	1976-77	1977-78	1978-79
हिमाचल प्रदेश	—	2	13
जम्मू व काश्मीर	—	2	45
केरल	31	56	205
कर्नाटक	6	99	290
मध्य प्रदेश	8	18	35
महाराष्ट्र	23	202	587
मणिपुर	—	—	1
मेघालय	—	—	—
मिजोरम	—	—	—
नागालैंड	—	—	—
उड़ीसा	11	6	22
पाण्डिचेरी	—	4	21
पंजाब	13	16	120
राजस्थान	—	7	12
तमिलनाडु	22	30	83
त्रिपुरा	1	2	15
उत्तर प्रदेश	8	34	245
पश्चिम बंगाल	181	370	870
कुल स्वतंत्रता सेनानी	402	2046	4235
भूतपूर्व बाबाद हिन्द फौज के जवान	1297	171	1347
कुल जोड़	699	2217	5609

**Setting up of H.M.T. Unit in
Hoshiarpur**

8774. CHOWDHRY BALBIR SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is an outstanding demand since long by the masses of Punjab that a H.M.T. Unit be installed at the backward district of Hoshiarpur (Punjab);

(b) if so, the action taken by Government so far;

(c) keeping in view the cheap labour and other facilities there, whether Government will open a HMT Unit there; and

(d) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) to (d). It is not possible for HMT to set up units in several backward districts of the country. However within the constraints of finances and the production lines of HMT, HMT have to the extent possible been developing linked production lines in several parts of the country. In so far as Punjab is concerned, HMT is assisting towards the establishment of a watch assembly unit at a location decided in consultation with the Government of Punjab. This location is at Sahibzada Ajit Singh Nagar near Chandigarh.